## GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:1369 ANSWERED ON:29.11.2011 GUIDELINES FOR REALITY SHOWS Mahato Shri Narahari;Roy Shri Nripendra Nath

## Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether reality shows programmes being sponsored by almost all TV channels are on the increase;
- (b) if so, the number of such programmes being telecast on TV channels;
- (c) whether there is any regulatory authority to clear such programmes and if so, the details thereof;
- (d) whether there is any guidelines for the jury to judge the performance of the artistes;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

- (a) & (b) No such study has been brought to the notice of the Ministry.
- (c) to (f) Telecast of programmes by private satellite television channels is regulated as per Cable Television Networks (Regulation) Act, 1995 and Rules framed thereunder. The Act does not provide for any pre-censorship of programmes telecast by such TV channels. However, all such programmes are required to be strictly as per the Programme Code stipulated thereunder.